

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/541/ (IB)/2017
NAME OF THE PETITIONER(S) : L & T FINANCE LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. Sella Visalakshi For Anirudh Kishan	Counsel for Respondent	A. Sella
----	---	---------------------------	----------

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and stated that the settlement talks failed. Matter is adjourned for the appearance of the Petitioner failing which appropriate order will be passed. Put up on 29.11.2017 at 10.30 A.M.

Set -

MEMBER (TECHNICAL)
ghk

Set -

MEMBER (JUDICIAL)